

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 68(ND)08
C. P. NO. 64(ND)11

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017.

NAME OF THE COMPANY: Satish Kumar Goyal V/s. M/s. Chandigarh Casting Pvt. Ltd.

Satish Kumar Goyal V/s. M/s. Ganpati Rolling Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. M. L. Sharma and Mr. S. K. Goyal,	Advocates	
	For the Respondent (s)	: Counsel for the Respondent		


Order

These are connected matters with CP 67(ND)08 which has been reserved for Orders.

To come up on 29th January, 2018. ✓



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)